

1	2	3	4
20. त्रिपुरा		50	33
21. उत्तर प्रदेश		50	28
22. पश्चिम बंगाल		50	2
23. अंडमान और निकोबार द्वीप समूह		—	—
24. अरुणाचल प्रदेश		25	11
25. चंडीगढ़		25	12
26. दादर एंड नागर हवेली		25	20
27. दिल्ली		250	50
28. गोवा, दमन और दीव		25	25
29. मिजोरम		25	—
30. पांडुचेरी		25	25
31. लक्षद्वीप		—	—

\*(26 आंध्र प्रदेश उच्चतम न्यायालय के अंतरिम आदेश के अनुपालन में)

\*\* (+25 राज्य परिवहन संघों को दिए गए)

परिवारों को गरीबी की रेखा से ऊपर लाने के लक्ष्य को प्राप्त करने में विफलता

491. श्री जगदम्बी प्रसाद यादव : क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि क्या सरकार देश के प्रत्येक खण्ड में विशेष कर बिहार में, प्रत्येक वर्ष 200 लोगों को गरीबी की रेखा से ऊपर लाने का लक्ष्य प्राप्त न होने के कारणों की जांच करने का विचार रखती है ;

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री हरिनाथ मिश्र) : जी नहीं। समन्वित ग्रामीण विकास कार्यक्रम के अन्तर्गत औसतन प्रतिवर्ष प्रतिखण्ड 600 परिवारों और देश में प्रतिवर्ष 30 लाख परिवारों को लाए जाने का लक्ष्य है। प्रतिवर्ष 30 लाख

परिवारों के लक्ष्य के मुकाबले में 1980-81 के दौरान 27.27 लाख परिवारों, 1981-82 के दौरान 27.13 लाख परिवारों तथा 1982-83 के दौरान 34.55 लाख परिवारों को कार्यक्रम के अन्तर्गत लिया गया था।

इसी तरह बिहार में प्रतिवर्ष 3.52 लाख परिवारों को कार्यक्रम के अन्तर्गत लिए जाने के लक्ष्य के मुकाबले में वास्तविक रूप में 1980-81 में 2.53 लाख परिवारों, 1981-82 में 2.76 लाख परिवारों तथा 1982-83 में 3.62 लाख परिवारों को सहायता पहुंचाई गई थी। बिहार सरकार ने पिछली कमी को भी पूरा करने हेतु योजनाएं बनाई हैं।

लोगों को निर्धनता की रेखा से ऊपर लाना एक धीमी गति वाली प्रक्रिया है और

लाभभोगी परिवारों पर कार्यक्रम का प्रभाव मान्य होने से पहले इसमें समय लगेगा।

उपर्युक्त बातों को देखते हुए कोई जांच करने का प्रश्न नहीं उठता।

### Indo-China talks

492. SHRI B. SATYANARAYAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the details of the India-China official level talks which began at New Delhi from 24th October, 1983;

(b) what is the outcome of these official level talks and whether any agreement had been reached between these two countries on the question of border dispute and vacating the illegal occupation of vast Indian territory by China;

(c) whether India had pressed the Chinese to vacate the Indian territory; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) The Fourth round of official level talks between India and China was held in New Delhi from October 24 to 30, 1983. Both sides discussed the boundary question in a frank, constructive and cordial manner. Exchanges in the fields of Science and Technology, culture and trade were also discussed. For the first time, an exchange of views on the international situation also took place.

(b) to (d) On the boundary question both sides examined each other's position and tried to work out common guidelines for future negotiations. While there was agreement on several points, differences on some persisted. Both sides mutually agreed to continue their endeavour at the next round of talks which should be held in Beijing some time in 1984.

### Indian Tourists going to Sri Lanka

493. SHRI M. KADHARSHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what preventive steps were taken by his Ministry to caution Indian tourists going to Sri Lanka in the wake of the ethnic violence there; and

(b) whether it has come to Government's notice that a large number of Indian tourists was put to considerable mental and physical strain after landing there?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) In the wake of ethnic violence in Sri Lanka, the Indo-Sri Lanka ferry service plying between Rameshwaram and Talaimannar was temporarily suspended.

(b) No, Sir. However, the Indian tourists, who were in Sri Lanka during the ethnic violence were assisted to the maximum extent possible including given shelter in the Mission premises. In some cases, their repatriation to India at Government cost was arranged by the Indian High Commission.

### Postponement of Shri G. Parthasarathy's visit to Sri Lanka

494. SHRI M. KADHARSHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of India are satisfied with reasons advanced by the Government of Sri Lanka for postponement of the visit of Shri G. Parthasarathy; and

(b) if so the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) and (b) The second visit of the Prime Minister's Special Envoy, Shri G. Parthasarathi to Sri Lanka, which was scheduled to take place in September was